

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Nomination of District and Sessions Judges who are holding the post of Special Courts/ Fast Track Special Courts for Trial and Disposal of Protection of Children from Sexual Offences (POCSO) Act Cases and the Presiding officers of Juvenile Justice Boards, in the State of Telangana to participate in the State Level Multi Stakeholders Consultation Meet is scheduled to be held on 14.09.2025, at Auditorium, Telangana State Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

- REF:**
1. Email dated 05.06.2025, received from the Hon'ble Supreme Court of India.
 2. Email dated 16.07.2025, received from the Hon'ble Supreme Court of India.
 3. High Court's letter Roc.No.17/JJCELL, dated 03.09.2025 from the Registrar (Administration), High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO. 3886/2025-B.SPL., DATED: 09.09.2025

The High Court is pleased to pass the following order:

The District and Sessions Judges who are holding the post of Special Courts/ Fast Track Special Courts for Trial and Disposal of Protection of Children from Sexual Offences (POCSO) Act Cases and the Presiding officers of Juvenile Justice Boards, in the State of Telangana, are hereby nominated to participate in the State Level Multi Stakeholders Consultation Meet is scheduled to be held on 14.09.2025, at Auditorium, Telangana State Judicial Academy, Secunderabad.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements to the nominated officers during the above said period.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said Consultation Meet at the Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are directed to report at the Telangana State Judicial Academy, Secunderabad at 08:30 a.m., on 14.09.2025.
 3. The nominated officers are entitled only for actual journey time.


**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.

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2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Metropolitan Sessions Judge, Hyderabad.

6. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

- | | | |
|--------------------------------------|------------------------------|---------------------------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy District at L.B. Nagar |
| 25) Medchal-Malkajgiri at Kushaiguda | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

10. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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HIGH COURT FOR THE STATE OF TELANGANA

ANNUAL STATE LEVEL STAKEHOLDERS CONSULTATION MEET ON "SAFEGUARDING THE GIRL CHILD- TOWARDS A SAFER AND ENABLING ENVIRONMENT FOR HER IN INDIA" ON 14TH SEPTEMBER,2025.

MINUTE TO MINUTE PROGRAMME FOR INAUGURAL SESSION

08:30 am- 9:30 am		Breakfast & Registration
9:45 am	inviting the Dignitaries on to the dais	Sri.B.Ramesh Deputy Director Telangana State Judicial Academy
9:50 am	Vandemataram	
9:52 am	Welcome Address	Sri. Sura Srinivas Reddy Registrar Administration, High Court for the State of Telangana.
9:55 am	Address by	Dr. Zelalem Birhanu Taffesse, Chief of Field Office, UNICEF Field Office for Telangana, Andhra Pradesh, Karnataka.
10:00 am	Address by	Dr. Jitender, IPS, Director General Of Police, Government of Telangana.
10:05 am	Address by	Hon'ble Justice Moushumi Bhattacharya, Judge, High Court for the State of Telangana & Hon'ble Chaiperson, Juvenile Justice Committee.
10:15 am	Keynote Address by	Hon'ble Sri Justice APARESH KUMAR SINGH, Chief Justice , High Court for the State of Telangana .
Vote of Thanks		Sri. V. Bala Baskara Rao, Addl. Director, Telangana State Judicial Academy.